

(17)

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.08.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittalala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 51/BB/2018	For hearing IA 161/2020 IA 248/2020 IA 134/2020 IA 225/2020 IA 227/2020- CIRP	Sec 7 of I&B code 2016	M/s Oriental Bank of Commerce	Shri V B Ravi Shankar,	M/s Associate Decor Limited	Shri Alok Kailash Saksena, RP Jayati Goyal for RP , Deepay Mandal adv for IA 248/2020 Sumesh Dhawan for IA 225/2020

ADVOCATE FOR PETITIONER/s:

VIVEK REDDY - SR. COUNSEL

SANDEEP HULGOL - Advocate, Applicant in
IA No. 134 of 2020

VARSHA - Adv./Applicant in IA No. 161 of 2020

SHARAN KUKREJA - Adv.

ADVOCATE FOR RESPONDENT/s:

DEEPAYAN MANDAL - Adv./Applicant in
IA No. 248 of 2020

SUMESH DHAWAN - Adv./Applicant in
IA Nos. 225, 227 of 2020

ORDER

Heard Sri Vivek Reddy, learned Senior Counsel for the Resolution Professional, Sri Sandeep Huilgol, learned Counsel for the Applicant in IA No.134 of 2020, Ms. Varsha, learned Counsel for the Applicant in IA No.161 of 2020/Respondent in CP, Sri Sharan Kukreja, learned Counsel, Sri Deepayan Mandal, learned Counsel for the Applicant in IA No.248 of 2020 and Shri Sumesh Dhawan, learned Counsel for the Applicant in IA Nos.225 of 2020 & 227 of 2020 through Video Conference.

As regards IA No.134 of 2020, Sri Vivek Reddy Ld. Senior Counsel for the RP submits that objections to the IA have been filed. Ld. Counsel for the Applicant seeks a copy of the objections. Sri Reddy is directed to supply a copy of the reply to the Applicant today itself. He is also directed to verify and inform whether the COC was apprised of the GST demand issue.

As regards IA No. 227 of 2020, Sri Vivek Reddy, Ld. Senior Counsel for the RP/ Respondent submits that objections to the IA have been filed. Sri Sumesh Dhawan, Ld. Counsel for the Applicant seeks a copy of the objections. Sri Reddy is directed to supply a copy of the reply to the Applicant today itself.

As regards IA No. 248 of 2020, Sri Vivek Reddy, Ld. Senior Counsel for the RP/ Respondent submits that objections to the IA have been filed. Sri Deepayan Mandal, Ld. Counsel for the Applicant seeks a copy of the objections. Sri Reddy is directed to supply a copy of the reply to the Applicant today itself.

As regards IA No. 161 of 2020, Sri Vivek Reddy, Ld. Counsel for the RP/Respondent submits that the Resolution Plan submitted by the RP may be approved. The Resolution Plan will be taken up after the IA Nos.134, 227 & 248 of 2020 are finally heard and disposed of as they have a bearing on the same.

Post the case 'for hearing' on 17.08.2020.


Member (T)

Krishna


Member (J)

Verified

Court Officer